

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 83 of 2014 &
IA-153 of 2014**

Dated : 7th July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of Andhra Pradesh
Ltd. & Ors. ... Appellant(s)
Versus
M/s S.L.S. Power Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. A.Subba Rao

Counsel for the Respondent(s) : Mr. Swapna Seshadri for R.1, 37-44, 49,
55-57
Mr. Gopal Choudary for R-2 to R-13, R-15
to R-19, R-21 to R-23, R-25, R-27 to
R-28, R-36 & R-54
Mr. K.V.Mohan
Mr. K.V. Balakrishnan for APERC
Mr. Challa Guna Ranjan
Mr. Mullapudi Rambabu for R.37 to 47

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Counsel for the Respondent(s) : Mr. Swapna Seshadri for R.1, 16, 29-31
Mr. Gopal Choudary for R-2 to R-13, R-15
to R-19, R-21 to R-23, R-25, R-27 to R-28,
R-36 & R-54
Mr. K.V.Mohan
Mr. K.V. Balakrishnan for R-46
Mr. Challa Guna Ranjan
Mr. Mullapudi Rambabu
for R-35 to R-44

ORDER

We have heard the learned counsel for the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson